

IN THE INCOME TAX APPELLATE TRIBUNAL "SMC" BENCH, KOLKATA
BEFORE SHRI GEORGE MATHAN, JUDICIAL MEMBER

Miscellaneous Application No.04/KOL/2026

(Arising out of ITA No.2238/Kol/2024)

(निर्धारण वर्ष /Assessment Year : 2010-2011)

Sampat Mal Parakh, 16 Bonfield Lane, Room No.85, 2 nd Floor, Kolkata-700001	Vs	ITO, Ward-6(3), Kolkata
PAN No. : AFFPP 2940 A		
(अपीलार्थी /Appellant)	..	(प्रत्यर्थी / Respondent)
निर्धारिती की ओर से /Assessee by	:	Shri Siddharth Parakh & Ms. Ananta Agarwal, ARs
राजस्व की ओर से /Revenue by	:	Shri S.B.Chakraborty, Sr.DR
सुनवाई की तारीख / Date of Hearing	:	06/02/2026
घोषणा की तारीख/ Date of Pronouncement	:	06/02/2026

आदेश / O R D E R

This miscellaneous application is filed by the assessee for recalling of the order passed by the Tribunal dated 03.07.2025.

2. As it is noticed that the appeal of the assessee has been dismissed ex-parte, therefore, in view of Rule 24 of ITAT Rules,1963, order dated 03.07.2025 is recalled and appeal of the assessee is restored to its original number. The Registry is directed to post the appeal for hearing in regular course.

3. In the result, miscellaneous application of the assessee is allowed.

Order dictated and pronounced in the open court on 06/02/2026.

Sd/-

(GEORGE MATHAN)

न्यायिक सदस्य / JUDICIAL MEMBER

कोलकाता Kolkata; दिनांक Dated 06/02/2026

Prakash Kumar Mishra, Sr.P.S.

आदेश की प्रतिलिपि अग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant-
2. प्रत्यर्थी / The Respondent-
3. आयकर आयुक्त(अपील) / The CIT(A),
4. आयकर आयुक्त / CIT
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, **कोलकाता** / DR,
ITAT, Kolkata
6. गार्ड फाईल / Guard file.

सत्यापित प्रति //True Copy//

आदेशानुसार/ BY ORDER,

(Assistant Registrar)
Income Tax Appellate Tribunal, Kolkata